

**BUSINESS ADVISORY COMMITTEE**  
(Fifteenth Lok Sabha)

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**THIRTY-THIRD REPORT**

(Presented on 21.12.2011)

The Business Advisory Committee held a sitting on Tuesday, the 20<sup>th</sup> December, 2011.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) The Lok Pal Bill, 2011.<br><i>(Consideration and Passing)</i>  | ] 8 hours<br>May be<br>discussed<br>together |
| (2) The Public Interest Disclosure and Protection to<br>Persons Making the Disclosures Bill, 2010.<br><i>(Consideration and Passing)</i> |  |
| (3) The Judicial Standards and Accountability Bill,<br>2010.<br><i>(Consideration and Passing)</i>                                       | ] 4 hours                                    |

3. The Committee also recommend that the Lok Sabha may sit on 27<sup>th</sup>, 28<sup>th</sup> and 29<sup>th</sup> December, 2011 in order to provide sufficient time for completion of essential items of Government Business.

**NEW DELHI;**  
**20<sup>th</sup> December, 2011**  
**Agrahayana 29, 1933 (Saka)**

**MEIRA KUMAR (Smt.)**  
**Chairperson,**  
**Business Advisory Committee.**